### GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

# LOK SABHA UNSTARRED QUESTION NO.6347 TO BE ANSWERED ON 05.04.2018

### BROADCASTING OF PROPAGANDIST MESSAGES 6347. SHRI FEROZE VARUN GANDHI

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state;

- (a) whether the Government has taken/proposes to take any regulatory measures to prevent broadcasting of propagandist messages through FM Radio channels;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING, {COL. RAJYAVARDHAN RATHORE (Retd.)}

- (a) to (c) As per clause 12.1 of the Policy Guidelines on expansion of FM Radio broadcasting services through private agencies (Phase-III) approved by the Cabinet on 07.07.2011, the permission holder shall follow the same Programme and Advertisement Code as followed by All India Radio as amended from time to time or any other applicable code, which the Central Government may prescribe from time to time. Accordingly, content on following is not permitted for broadcast:
- (i) Criticism of friendly countries;
- (ii) Attack on religions or communities;
- (iii) Anything obscene or defamatory
- (iv) Incitement to violence or anything against maintenance of law & order;
- (v) Anything amounting to contempt to court;
- (vi) Aspersions against the integrity of the President, Governors and the Judiciary;
- (vii) Attack on a political party by name;
- (viii) Hostile criticism of any State or the Centre;
- (ix) Anything showing disrespect to the Constitution or advocating change in the Constitution by violence; but advocating change in a constitutional way should not be debarred.
- (x) Appeal for funds except for the Prime Minister's National Relief Fund, at a time of External Emergency or if the Country is faced with a natural calamity such a floods, earthquake or cyclone.
- (xi) Direct publicity for or on behalf of an individual or organization which is likely to benefit only that individual or organization.
- (xii) Trade names in broadcasts which amount to advertising directly (except in Commercial Services).

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